

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI

Customs, Service Tax & Anti Dumping Branch

Weekly Statement of dispatch of order from 05/03/2018 to 09/03/2018

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
Final Orders					
1	ST/122/2012-CU[DB]		FO/ST/A/50716/2018	06/03/2018	08/03/2018
2	C/181/2011-CU[DB]		FO/C/A/58776/2017	06/03/2018	08/03/2018
3	ST/50829/2014- CU[DB]		FO/ST/A/50507- 50509/2018	06/03/2018	08/03/2018
4	C/51769/2017-CU[DB]		FO/C/A/50681- 50686/2018	06/03/2018	08/03/2018
5	ST/55233/2013- CU[DB]		FO/ST/A/50672- 50673/2018	06/03/2018	08/03/2018
6	AD/51885/2017- CU[DB]		FO/AD/A/50675- 50676/2018	06/03/2018	08/03/2018
7	ST/52883/2014- CU[DB]		FO/ST/A/50687/2018	06/03/2018	08/03/2018
8	ST/50070/2014- CU[DB]		FO/ST/A/50668- 50669/2018	06/03/2018	08/03/2018
9	ST/203/2009-CU[DB]		FO/ST/A/50715/2018	06/03/2018	08/03/2018
10	ST/53693/2014- CU[DB]		FO/ST/A/50611/2018	06/03/2018	08/03/2018
11	C/51822/2017-CU[DB]		FO/C/A/50670/2018	06/03/2018	08/03/2018
12	ST/50164/2016- CU[DB]		FO/ST/A/50665/2018	06/03/2018	08/03/2018
13	C/51023/2017-CU[DB]		FO/C/A/50627- 50628/2018	06/03/2018	08/03/2018
14	ST/59829/2013- CU[DB]		FO/ST/A/50506/2018	06/03/2018	08/03/2018

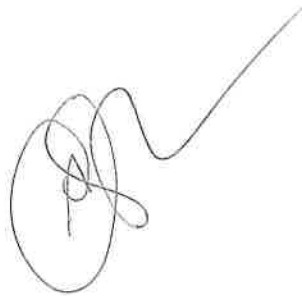
15	ST/50164/2016-CU[DB]		FO/ST/A/50665/2018	06/03/2018	08/03/2018
16	ST/2801/2012-CU[DB]		FO/ST/A/50632/2018	06/03/2018	08/03/2018
17	ST/418/2012-CU[DB]		FO/ST/A/50656-50657/2018	06/03/2018	08/03/2018
18	ST/55096/2014-CU[DB]		FO/ST/A/50596/2018	06/03/2018	08/03/2018
19	ST/1300/2011-CU[DB]		FO/ST/A/50608-50609/2018	06/03/2018	08/03/2018
20	ST/52162/2014-CU[DB]		FO/ST/A/50696/2018	06/03/2018	08/03/2018
21	ST/56779/2013-CU[DB]		FO/ST/A/58778-58779/2017	06/03/2018	08/03/2018
22	ST/52612/2014-CU[DB]		FO/ST/A/50612-50614/2018	06/03/2018	08/03/2018

MISC ORDERS

1	C/78/2009-CU[DB]	C/MISC/50793/2017	MO/50074/2018	06/03/2018	08/03/2018
2	C/52598/2016-CU[DB]	C/ROA/50618/2017	MO/50071/2018	06/03/2018	08/03/2018
3					

Kind Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.




Deputy REGISTRAR